

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: USHDEV INTERNATIONAL LIMITED Date of Commencement of Liquidation: 16-10-2025; List of Stakeholders as on Date: 22-12-2025; Name of IP: Mr. Trupalkumar Patel; Process Number: 1; Last 5 digit of registration number: 11907

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	12	102393756376	12	94528243328	3954131015	3911382033		Annexure 3
4	Unsecured financial creditors	1	325183849	1	323388521	0	1795328		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	12	4501509	12	4453041	0	48468		Annexure 6
7	Operational creditors (Government Dues)	4	14495448920	4	14495448920	0	0		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	13	10215840011	12	9998119703	0	217720308		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		42	127434730665	41	119349653513	3954131015	4130946137	0	